

(a) whether it is a fact that the Durgapur Unit of Hindustan Fertilizer Corporation Limited is remaining idle for several months; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) and (b) : No, Sir. The Durgapur Unit of the HFC was stopped for planned turn around during May, this year. Thereafter, due to repeated equipment breakdown and power drawal restrictions from the power grid; the plant is yet to stabilise on a sustained basis, but it has operated intermittently and produced certain quantity of area.

Distribution of Surplus Land to Landless

1244. SHRI ZAINAL ABEDIN : Will the Minister of AGRICULTURE be pleased to state :

(a) the area of surplus land likely to be available for redistribution among the landless in the Seventh Plan period, State-wise;

(b) whether such redistribution of surplus land is likely to be completed by States during the Seventh Plan period; and

(c) if not, the steps proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c). It is not possible to assess the extent of surplus land likely to be available for distribution among the landless in the Seventh Plan period because a large area of about 16.19 lakh acres of land out of the declared surplus is looked up in litigation in courts. However, as per the information available at the commencement of the Seventh Plan the State-wise extent of area estimated to be available for distribution is given in the statement given below.

While the Government of India has impressed upon the State Governments to complete distribution of surplus land during the Seventh Plan period, however, the progress of distribution would depend upon the availability of surplus land after due determination by courts.

In a conference of State Revenue Ministers held in May, 1985, it was impressed upon the States to take necessary administrative and legislative action to get cases involved in litigation in revenue and other courts decided expeditiously. Creation of tribunals under Article 323B of the Constitution and/or creation of special courts/Benches in High Court in consultation with the concerned High Courts for quick disposal of ceiling land cases was also suggested to the States.

State/Union Territory	Area available
1	2
Andhra Pradesh	58638
Assam	36265
Bihar	16841
Gujarat	36479
Haryana	4881
Himachal Pradesh	14629
Jammu & Kashmir	—
Karnataka	4694
Kerala	5190
Madhya Pradesh	21458
Maharashtra	29212
Manipur	605
Orissa	3814
Punjab	89
Rajasthan	21746
Tamil Nadu	7295
Tripura	443

1	2
Uttar Pradesh	2078
West Bengal	31168
D&N Haveli	160
Pondicherry	371
Delhi	—
TOTAL:	296056

Income of Workers Employed in Brick Kilns and Tea Industry

1245. SHRI AJOY BISWAS : Will the Minister of LABOUR be pleased to state :

(a) the total estimated average daily number of workers employed during 1982, 1983 and 1984 (State-wise); and

(b) the average annual earning of workers employed in brick kilns and tea industry ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) The latest available data regarding the total estimated average daily employment in factories are available for the period 1982. A statement indicating the figures (State-wise) is given below.

(b) The data on the average annual earnings of workers employed in brick kilns and tea industry are not maintained. However, the average earnings (before deductions) per manday worked of the workers in the manufacture of Food Products (Hydrogenated Oils, Tea, Coffee and Cashewnut Processing, Animal feed and starch etc.) were Rs. 8.70 in 1978-79 according to the Indian Labour Year Book, 1984 the latest available.

Statement	
<i>Estimated average daily employment in factories during 1982 (p)</i>	
State/Union Territory	Total Estimated Average daily employment 1982
1	2
Andhra Pradesh	526,477
Assam	89,244
Bihar	420,858
Gujarat	694,652
Haryana	213,143
Himachal Pradesh	13,900 (E)
Jammu and Kashmir	22,774
Karnataka	492,185 (E)
Kerala	288,523
Madhya Pradesh	415,972
Maharashtra	1,158,965
Manipur	2,617
Meghalaya	2,552
Orissa	107,654
Punjab	240,196
Rajasthan	173,324
Tamil Nadu	790,803
Tripura	18,398 (E)
Uttar Pradesh	548,617 (E)
West Bengal	911,195
Andaman & Nicobar Islands	4,710
Chandigarh	14,116 (E)